

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 411**  
**Appeal No. 314/252/ND/2019**

**IN THE MATTER OF:**

Sawhney Promotera Pvt Ltd	...	Appellant
Versus		
ROC	...	Respondent

**Under Section 252.**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Adv. Avdhesh Bairwa  
For the Respondent :  
For the RoC : Adv. Jyoti Khurana  
For the I.T. Department : Adv. Puneet Rai, SSC, Adv. Ashvini Kr., Adv. Rishab  
Nangia, Adv. Nikhil Jain.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **21.05.2024**.

**Sd/-**  
**(Court Officer)**